

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/ 4427-37

May 22<sup>nd</sup>, 2017.

**//\_N\_O\_T\_I\_C\_E\_//**

The below noted Advocates, as shown williness for the empanelment as "**ADVOCATE COMMISSIONERS**" are hereby asked to appear before the "**SELECTION COMMITTEE**" for Viva Voce Test scheduled to be held on **26/05/2017 (SUNDAY) at 10.00 A.M** in the Chamber of the District & Sessions Judge, Gomati District, Udaipur.

<b>Sl No.</b>	<b>Name of the Advocate</b>	<b>Bar Association</b>
1.	Sri. Haran Ch. Das Advocate	Amarpur Bar Association, Gomati District.
2.	Sri. Santanu Das Advocate	Amarpur Bar Association, Gomati District.
3.	Sri. Jayanta Prasad Deb Advocate	Udaipur Bar Association, Gomati District.

*(S. Datta Purkayastha)*  
(S. Datta Purkayastha)

**(CHAIRPERSON)**

**DISTRICT & SESSIONS JUDGE,  
GOMATI DISTRICT, UDAIPUR.**

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The Addl. District & Sessions Judge, Gomati District, Udaipur;
3. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
4. The President, District Bar Association, Udaipur/ Amarpur, Bar Association;
5. The System Officer, of this establishment for uploading the said Notice in the official website of the Gomati Judicial District;
6. Person Concerned;
7. NOTICE BOARD of this establishment; and
8. ORDER BOOK.

*(S. Datta Purkayastha)*  
(S. Datta Purkayastha)

**(CHAIRPERSON)**

**DISTRICT & SESSIONS JUDGE,  
GOMATI DISTRICT, UDAIPUR.**